- fd) whether it is a fact that large scale fires have broken out in the coal stocks on the surface in these coal mines because of the non-availability of wagons to clear the accumulation of coal in time; and
- (e) what steps Government have taken to ensure the prompt and adequate supply of wagons to these collieries for clearing the coal accumulation?

THE DEPUTY MINISTER IN THE MINISTEV OF PAIL WAYS/
TO THE DATE WAYS/
TO THE DEPUTY MINISTER IN THE MINISTER IN

(In terms of wagons per day) Colliery	Januar	(From y to May)
	Indent Allotted	
Pure Smalla Coal Co. (Pvt.) Ltd	11	2
Samla Daiurbandh Coal Co. (P) Ltd.	. 21	8
Bankola Colliery (Bird & Co.) .	78	43
(c)		
Colliery	(In terms of wagons per day from Jan. to May 1970) Allotted	
Pure Samla Coal Co. (Pvt.) Ltd.	6	
Samla Dalurbandh Coal Co. (P) Ltd.	13	
Bankola Colliery (Bird & Co.) .	63	

- (d) This Ministry is not aware of any large socale fires breaking out in the coal stocks of these *or* any other collieries.
- (e) No special steps are possible to provide wagons to any particular colliery when so many of them have complained of similar difficulties. All efforts are, however, biring made to improve the overall coal loading from West Bengal & Bihar coalfields, which will in turn result in increased despatches from these collieries also.

EDAMLAYAR MULTI-PURPOSE PROJECT

697. DR. K. MATHEW KUR1AN : SHRI K. P. SUBRAMANIA MENON:

Will the Minister of IRRIGATION AND POWER/ सिवाई और विद्युत मंत्री be pleased to state :

- (a) whether Government are considering to give clearance to the Edamalayar Multi-purpose Project at an early date;
 - (b) if so, the details thereof;
- (c) whether it is a fact that Government have received a representation from the Members of Parliament from Kerala in this regard;
- (d) if so, what are the details of the action taken on there; and
- (e) if no action has been taken so far, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ Harf air laga Hand Harman (SHRI BAIJNATHKUREEL):

(a) to (e) The Edamalayar Project was received from the Government of Kerala in November, 1970. The Government of Kerala as well as some Members of Parliament have been urging the early clearance of the scheme.

The preliminary comments of the Central Water and Power Commission on the scheme have been sent to the State Government. The Union Minister for Irrigation and Power had also during his Kerala about three discussions with the recent visit to weeks ago, engineers of the State Government in this project. It has been suggested that the canal system for irrigation the project should be investigated in detail with reference to various possible alternatives to find out to what extent the cost of the project could be reduced. The State engineers have also been asked to examine the possibility of locating the power-house at a place lower down. Clearance of the project will be considered after the suggestions have been examined by the State Government and a revised modifications where project, including necessary, is received.